

## Annexure – 3

Name of the corporate debtor: Doshi Holdings Private Limited; Date of commencement of CIRP: 19-02-2021; List of creditors as on: 22.01.2026

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No.      | Name of creditor               | Identification No.    | Details of claim received |                       | Details of claim admitted |                  |   |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|--------------|--------------------------------|-----------------------|---------------------------|-----------------------|---------------------------|------------------|---|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|---|
|              |                                |                       | Date of receipt           | Amount claimed        | Amount of claim admitted  | Nature of claim  | Amount covered by security interest   | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |   |
| 1            | Anand Rathi Global Finance Ltd | U67190MH1982PLC140380 | 03-03-2021                | 8,35,25,398.00        | 4,48,14,398.00            | Pledge of shares | 8,81,915 shares pledged by M/s Doshi Holdings Pvt. Ltd.; pledge continues on status quo basis, subject to outcome of pending IA and approval of Resolution Plan | No                          | No                     | 100                        | No   | No                           | 3,87,11,000                        | The claim amount has been revised pursuant to the order dated 20.01.2020 passed by the Hon'ble NCLT in IA (IBC) No. 3117 of 2023 in CP (IB) No. 1220/MB/2020, to the extent of the amount realised from sale of pledged shares during the moratorium period. The balance 8,81,915 shares remain unsold and are held in status quo, without any sale or alienation |
| <b>Total</b> |                                |                       |                           | <b>8,35,25,398.00</b> | <b>4,48,14,398.00</b>     |                  |   |                             |                        | <b>100</b>                 | -  |                              | <b>3,87,11,000.00</b>              | -   |